

TO BE PUBLISHED IN PART II SECTION 3(11)
OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, Dated

3/2/87

CORRIGENDUM/NOTIFICATION
INCOME TAX

No. 7117 : (F.No.261/10/86-ITJ): In Notification
No.7071(F.No.261/10/86-ITJ) dated 24.12.86, in the schedule
at S.No.7 on page 4 against Commissioner of Income-tax
(Appeals), Coimbatore for the circles of:

City Circle-III, Coimbatore
Company Cir-V, Coimbatore -
Special Circle, Coimbatore
Special Survey Circle, Coimbatore
Erode Circle.

" Inspecting Asstt. Commissioner of Income-
tax, Range-II, Madras".
may be read as

" Inspecting Asstt. Commissioner of Income-
tax, Range-III, Coimbatore".

This Notification shall also take effect
from 1.1.87.

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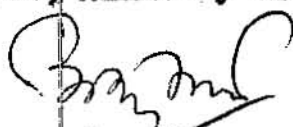
(A.K. Garg)
Under Secretary
Central Board of Direct Taxes

To

The Manager, Govt. of India Press,
Mayapuri, New Delhi.

Copy to:-

1. The Chief Commissioner of Income-tax, T.N., Madras.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. ADI(RS&P) Bulletin Section, New Delhi.
4. Ad.VI/ED Sections.
5. The Joint Secretary & Legal Advisor, Ministry of Law,
Bhastri Bhavan, New Delhi.
6. ITCC Section-(2 copies).


(A.K. Garg)
Under Secretary
Central Board of Direct